

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:384
ANSWERED ON:20.02.2014
POWER GENERATION BY THERMAL PLANTS
Ahir Shri Hansraj Gangaram

Will the Minister of POWER be pleased to state:

- (a) whether the Central Electricity Authority has permitted thermal power plants to use imported coal for power generation and has fixed any quota in this regard;
- (b) if so, the details regarding the permission granted for the said purpose and the quota fixed for the State Electricity Boards in the country;
- (c) whether the rise in prices of imported coal and the rise in the exchange rate of the Indian rupee has had an adverse effect on power generation;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to address the impact of rise in the prices of imported coal on power generation?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 384 TO BE ANSWERED IN THE LOK SABHA ON 20.02.2014 REGARDING POWER GENERATION BY THERMAL PLANTS.

(a) & (b) : Coal is imported by Power Plants as per their requirement. The Central Electricity Authority, based on their assessment, have advised an indicative target of 82 Million Tonnes (MT) for import of coal for the year 2013- 14. Power Utility wise details are given at Annex.

(c) & (d) : During the current year 2013-14 (April-January, 2014), power utilities have imported around 31 MT of coal for blending with domestic coal and around 35 MT for power plants designed on imported coal in comparison to 26.2 MT for blending and 24.3 MT for plants designed on imported coal during the same period in previous year. Coal based generation has increased to 587.64 Billion Unit (BU) during April-January, 2014 as compared to 544.57 Billion Unit (BU) during April-January, 2013 which is an increase of about 7.9%.

(e) : The Government has decided that higher cost of imported coal is to be considered for pass through, as per modalities suggested by Central Electricity Regulatory Commission (CERC).